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Date: 24/08/2025

Purushotham Malli Vs State Of Karnataka & Ors

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 28, 2025

Hon'ble Judges: N. V. Anjaria, CJ; M.I. Arun, J

Bench: Division Bench

Advocate: Arjun S K, Niloufer Akbar

Final Decision: Dismissed

Judgement

N.V. Anjaria, CJ

- 1. Learned advocate Mr. S.K. Arjun for learned advocate Mr. Dhananjay Kumar for the petitioner files the memo seeking withdrawal of the petition.
- 2. Memo is taken on record.
- 3. In view of the memo, the petition is dismissed as withdrawn.